commercialisation though these are only provisionally registered.

Use of Neem based insecticide is also promoted through Extension media.

A 'Neem Newsletter' is being published by Indian Agricultural Research Institute on quarterly basis for dissemination of information on various aspects of Neem based Insecticides.

(b) Details are given in *Annexure-(See* Appendix CLXV, Annexure No. 67.)

(c) Details are given in *Annexure-(See* Appendix CLXV, Annexure No. 68.)

(d) Provisional registrations are granted to the new molecules introduced for the first time in the country for generating data only under Indian ., agro-climatic conditions. Registration Committee allowed sufficient quantity of pesticide to be imported for conducting trails on 1000 acres in each crop. Other details are given in *Annexure-III. '(See* Appendix CLXV, Annexure No. 69)

(e) Details of the firms and the products whose applications are pending with the Registration Committee for grant of 'provisional registration as on 30.11.92 are given in *Annexure-IV. (See* Appendix CLXV, Annexure No. 70)

Criteria for import of a pesticide as mentioned in reply to part (d) of the Question is applicable here also.

केन्द्रीय मरुभूमि अनुसंधान संस्थान

3824. श्री राम नरेश यादवः क्या कृषि मंत्री यह बताने की कृपा करेंगे किः

(क) क्या सरकार को भारतीय कृषि अनुसंधान परिषद के अधीन केन्द्रीय मरु भूमि अनुसंधान संस्थान के पाली केन्द्र में हुए करोड़ों रुपयों की सम्पत्ति के घोटाले की जानकारी है;

(ख) यदि हां, तो घोटाले में शामिल अधिकारियों के विरुद्ध क्या कार्यवाही की गई है;

(ग) क्या यह सच है कि इस घोटाले की जांच के लिए परिषद द्वारा नियुक्त अधिकारी के विरुद्ध भी भ्रष्टाचार की शिकायतें मिली हैं;

(घ) यदि हां, तो इस मामले की निष्पक्ष जांच सुनिश्चित करने के लिए सरकार क्या कार्यवाही कर रही है; और

(ङ) क्या यह सच है कि उक्त घोटाले का पर्दाफाश करने वाले कनिष्ठ अधिकारियों को संस्थान के उच्च अधिकारियों द्वारा परेशान किया जा रहा है?

कृषि मंत्रालय में राज्य मंत्री (श्री के०सी० लैंका): (क) महोदय, इस संबंध में शिकायतें मिली हैं।

(ख) पहले विभागीय जांच के आदेश दिए गए परन्तु इसके बाद केन्द्रीय जांच ब्यूरो से इस मामले पर विचार करने का अनुरोध किया गया है।

(ग) जी हां।

(घ) इस मामले की निष्पक्ष न्यायिक जांच के लिए इसे केन्द्रीय जांच ब्यूरो को सुपुर्द कर दिया गया।

(ङ) जी नहीं।

Allocation of Fertilisers to States

3825. SHRI G.Y. KRISHNAN: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the details of allocation of fertilizers to individual States and Union Territories along with the names of the companies authorised to supply;